

National Company Law Tribunal

Allahabad Bench

CP NO. 40/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: Shakti Jaganpur Chila Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 97 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SANJAY SAXENA	C.A.	Petitioner	Sanjay
2.	JASWINDER SINGH BAJAJ ADV.		"	Jaswinder
3	ADESH TANDON	PCS	Respondent	Adesh
4-	Anil Kumar	PCS	Proposed Party	Anil K.
5	SHIVENDRA BAHADUR	CGSC	R.O.C	Shivendra

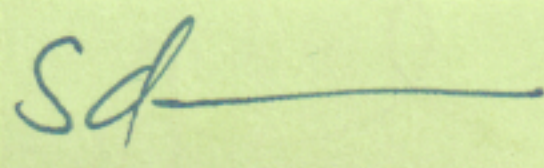
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Shri Sanjay Saxena, Chartered Accountant alongwith Surendra Bajaj for petitioner. Shri Adesh Tandon, PCS for Respondent No.1, Shri Shivendra Bahadur for Respondent No.3, Shri Anil Kumar, PCS for 3rd party. In this matter, argument on impleadment were heard but order could not be dictated and is not ready. Hence, the case is fixed for pronouncement of order and further hearing.

The matter be listed on 6th November, 2017.

Dated:06.10.2017

Typed by
P.K.Jyoti


Shri H.P. Chaturvedi, Member (Judicial)